

Railway employees in Non-priority Category on their turn during the last three years in Gujarat till date;

(b) the criteria adopted for allotment of Railway Quarters of Out-of-Turn basis;

(c) the number of applications received for such allotment;

(d) the number of employees who were allotted quarters; and

(e) the grounds on which the applications of the remaining employees were rejected?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) 2759 quarters.

(b) Allotment of quarters on out-of-turn basis is made to Railway employees on compassionate grounds, medical grounds and on grounds of physical handicap. Out-of-turn allotment is also made to specified dependent relatives of retiring Railway employees subject to fulfilment of prescribed conditions. Besides the above, Territorial Army personnel and SC/ST employees are also allotted quarters as per prescribed norms.

(c) 539 applications.

(d) 407 employees.

(e) The applications of remaining employees were rejected on merit, after due consideration.

#### **Dry Dock at Bombay**

1669. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

(a) whether attention of the Government has been drawn to the newsitem captioned "85 crores down the dock" appearing in the 'Sunday Observer (of Business & Politics)', New Delhi dated August 20, 1995;

(b) if so, the facts thereof;

(c) the reaction of the Government thereto;

(d) whether any investigation has been ordered into squandering of public funds because of Governmental inefficiency and poor planning of the dry dock and wharf at the Bombay naval dockyard and the lack of planning and co-ordination between the Ministry of Defence and Naval headquarters resulting in an extra burden on the national exchequer amounting to about Rs. 25 crores plus a six year delay;

(e) if so, its outcome and if not, the reason therefor; and

(f) the stage at which the project stands at present?

THE MINISTER OF STATE IN THE THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) to (f) The facts are being ascertained and will be placed on the Table of the House.

#### **Development of Small and Medium Cities**

1670. SHRIMATI BHAVNA CHIKHLIA : Will the

Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to State :

(a) whether the Union Government propose to select small and medium cities of the States for their development;

(b) if so, the position in this regard as on 30, September, 1995;

(c) whether the Union Government have received certain proposals from the Government of Gujarat for approval of certain projects;

(d) if so, the details thereof as on 30 September, 1995;

(e) the details of the progress made in each of the project and the reasons for the delay; and

(f) the time by which these proposals are likely to be approved?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) Yes, Sir.

(b) The revised guidelines of the Scheme of Integrated Development of Small and Medium Towns (IDSMT) have been communicated to the State Governments during August, 1995. The guidelines prescribe the procedure for selection and identification of towns, preparation and approval of project reports, release of Central Assistance, etc.

(c) to (f) Under the new guidelines, IDSMT project proposals are required to be approved by State level Sanctioning Committee and not by Government of India. No proposal from the Government of Gujarat in accordance with the revised guidelines has been received by the Government of India for considering release of Central Assistance.

#### **Sale of Land**

1671. SHRI RAJNATH SONKAR SHASHI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to State :

(a) whether the National Capital Region Planning Board has asked the DDA to permit the public sector undertakings to sell their land to private parties to help them buy the land at out stations and if so, the details of the public sector undertakings which sought the permission and has the permission been granted to them;

(b) whether attention of the Government has been drawn to the news item in the 'Jansatta' and 'Economic Times' dated 22nd and 25th August, 1995 regarding "Rashtriya Rajdhani Khetra 2005 se pahle nahin" and "DDA told to let PSUs sell land at market prices"; and

(c) if so, the facts thereof and the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT DEPARTMENT OF URBAN DEVELOPMENT (SHRI R.K. DHAWAN) : (a) Yes, Sir.

(b) and (c) Yes, Sir. However, there is no decision to extend the time frame of Regional Plan-2001. The mid-term review of Regional Plan-2001 has been initiated recently i.e. in September, 1995. No letter has been written by the National

Capital Region Planning Board to Delhi Development Authority with regard to sale of land to private parties.

**Production of ALH and LCA**

1672. SHRI BOLLA BULLI RAMAIAH :  
SHRI MULLPPALLY RAMACHANDRAN :  
SHRI HARIN PATHAK :  
SHRI M.V.V.S. MURTHY :

Will the PRIME MINISTER be pleased to state :

(a) the achievements made in the indigenous production of Advanced Light Helicopters and Light Combat Aircraft;

(b) the details of plans/targets fixed for complete indigenisation of such aircraft;

(c) whether the Governments are proposing a tie-up with some foreign companies in this regard;

(d) if so, the details thereof;

(e) the time by which the aircraft is likely to be handed over to the Air Force;

(f) the annual production of these aircraft; and

(g) the funds allocated to manufacture them on a large scale?

THE MINISTRY OF STATE IN THE MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES (SHRI SURESH PACHOURI) : (a) to (g) Three prototypes of the Advanced Light Helicopter (ALH), which has been developed by the Hindustan Aeronautics Limited with technical support from M/s Eurocopter, are in the final stages of flight testing. Upon desing freeze and certification, serial production of ALH will be launched, which will include progressive indigenisation of all subsystems and components to the maximum feasible extent. Meanwhile, a limited series programme for the production of 13 helicopters has commenced. The prototype of the naval version is undergoing ground tests.

Roll out of the first Light Combat Aircraft (LCA) technology demonstrator took place on 17 November 1995. This will undergo extensive ground testing before its first flight. Some companies abroad have been associated with the development of certain subsystems. A project for commercial production of the aircraft will be launched after the completion of its development. The effort is to secure induction of LCA in service by 2002.

[*Translation*]

**Slum Dwellers**

1673. SHRI NITISH KUMAR :  
SHRI NAWAL KISHORE RAI :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the number of slum dwellers in small and big cities is on increase as a result of the new industrial development process in the country;

(b) if so, whether the Government have conducted any survey to estimate the average percentage of urban population living in those slums;

(c) if so, the details of the estimate; and

(d) if not, the reasons for not conducting such a survey?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SH. S.S. AHLUWALIA) : (a) to (d) Slum development being a State subject, the Central Government has not undertaken any specific comprehensive survey of slums in the country as a whole. It is estimated, however, that compared to an identified slum population of 27.92 million in 1981, the slum population in 1991 was 46.621 million, indicating an increase of about 67%. State-wise details of identified/estimated slum population in 1981 and 1991 are given in the attached Statement.

**STATEMENT**

Estimated slum population 1981 and 1991 (In Million)

S.No.	State/UT	Identified	Urban	Estimated
		Slum Population	Population	Slum Population
		1981	1991	1991
1.	Andhra Pradesh	2.86	17.81	4.29
2.	Arunachal Pradesh	-	0.10	0.02
3.	Assam	0.12	2.47	0.41
4.	Bihar	3.27	11.37	3.53
5.	Goa	0.02	0.48	0.08
6.	Gujarat	1.53	14.16	2.57
7.	Haryana	0.27	4.05	0.68
8.	Himachal Pradesh	0.08	0.44	0.09
9.	Jammu & Kashmir	0.63	1.84	0.61
10.	Karnataka	0.57	13.85	2.36
11.	Kerala	0.41	7.68	1.36
12.	Madhya Pradesh	1.07	15.35	2.77
13.	Maharashtra	4.31	30.50	6.66
14.	Manipur	0.02	0.51	0.09